

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 183 of 2020**

**IN THE MATTER OF:**

**Jagdish Prasad Sarda**

**...Appellant**

**Versus**

**Allahabad Bank**

**...Respondent**

**Present:**

**For Appellant: Mr. S. Nandkumar, Mr. Piyush Singh and  
Mr. Akshay Srivastava, Advocates.**

**For Respondent: Mr. Abhishek Sharma, Ms. Anisha Mahajan and  
Mr. Atul Sharma, Advocates.**

**ORDER**

**(Through Virtual Mode)**

**13.08.2020:** Heard learned counsel for the parties on the issue of limitation. Short written submissions, not more than two pages, supported by any case law be filed within one week. **Reserved for Judgment.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*am/gc*